

>

Title : Need to expedite construction of Barjora-Tajpur, Hateshuri-Godardihi and other pending road projects in Bankura and Burdwan districts in West Bengal under Pradhan Mantri Gramin Sadak Yojna.

SHRI SUNIL KHAN (DURGAPUR): It is a matter of regret that the sanctioned roads under Pradhanmantri Gramin Sadak Yojana in the district of Bankura, West Bengal, have not yet even started. The roads were sanctioned four years ago, some roads are completed, like Maliara to Metali and others are under Sonamukhi and Saltora Panchayat Samiti area. Out of nine roads, three have been completed in three assembly segments of my constituency in Bankura district and four assembly segments of Burdwan district of my constituency are also pending. Within the entire area of the Bankura district, the PMGSY in the month of September 2005, I met with an engineer who is engaged in the office of PMGSY of Bankura district alongwith a Zila Parishad member, he told me that the road from Barjora to Tajpur and Godardihi could be started from November, 2005. But the reasons unknown to me that Barjora to Tajpur section has not been considered for tendering.

I would like to know from the Ministry how many roads were sanctioned at that time and how many are completed and the reasons for not completing that sanctioned roads.

So, I urge upon the Union Government to complete Barjora to Tajpur Hatashuri to Godardihi road, Maliara to Nandapur road and other pending roads under PMGSY of Bankura and Burdwan districts.